

PAPERS LAID ON THE TABLE

[English]

Review and Annual Report of Coal India Ltd., Calcutta for 1983-84 and Singareni Collieries Co. Ltd. for 1983-84 and two Statements reg. delay in laying these papers.

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : I beg to lay on the Table :

1. A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (a) (i) Review by the Government on the working of the Coal India Limited, Calcutta, for the year 1983-84.
- (ii) Annual Report of the Coal India Limited, Calcutta, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT. 782/85]

- (b) (i) Review by the Government on the working of the Singareni Collieries Company Limited, for the year 1983-84.
- (ii) Annual Report of the Singareni Collieries Company Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

2. Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-783/85]

Annual Report of General Insurance Corporation of India and its subsidiaries for the year ending 31st December, 1983

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-

DHANA POOJARY) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working and affairs of the General Insurance Corporation of India and its subsidiaries for the year ended the 31st December, 1983.

[Placed in Library. See No. LT-784/85]

Review on and Annual Report of Metallurgical and Engineering Consultants (India) Ltd., Ranchi for 1983-84, Hindustan Steelworks Construction Ltd; Calcutta for 1983-84 and Metal Scrap Trade Corporation Ltd., Calcutta for 1983-84.

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : I beg to lay on the Table :

1. A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (a) (i) Review by the Government on the working of the Metallurgical and Engineering Consultants (India) Limited, Ranchi, for the year 1983-84.
- (ii) Annual Report of the Metallurgical and Engineering Consultants (India) Limited, Ranchi, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-785/85]

- (b) (i) Review by the Government on the working of the Hindustan Steelworks Construction Limited Calcutta, for the year 1983-84.

- (ii) Annual Report of the Hindustan Steelworks Construction Limited, Calcutta, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-786/85]

- (c) (i) Review by the Government on the working of the Metal Scrap Trade Corporation Limited, Calcutta, for the year 1983-84.
- (ii) Annual Report of the Metal Scrap Trade Corporation Limited, Calcutta, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

2. Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-787/85]

Annual Report of and Review on Sports Goods Exports Promotion Council, New Delhi for 1983-84 and Tobacco Board, Guntur, for 1983-84

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : I beg to lay on the Table :

1. (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Exports Promotion Council, New Delhi, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sports Goods Export Promotion Council, New Delhi, for the year 1983-84.

2. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-788/85]

3. (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government on the working of the Tobacco Board, Guntur, for the year 1983-84.

4. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-789/85]

Notifications under Essential Commodities Act and Cotton Textiles (Control) order

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : I beg to lay on the Table :

1. A copy of the Cotton Textiles (Control) Amendment Order, 1985 (Hindi and English versions) published in Notification No. S O 179 (E) in Gazette of India dated the 18th March, 1985, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-790/85]

2. A copy of Notification No. F. No. 22/4/81-CTI (Hindi and English versions) published in Gazette of India dated the 2nd April, 1985, issued under clause 20 of the Cotton Textiles (Control) Order, 1948.

[Placed in Library. See No. LT-791/85]

12.19 hrs.

ASSENT TO BILLS

[English]

SECRETARY-GENERAL : Sir, I lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following three Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 12th April, 1985 :

1. The National Security (Amendment) Bill, 1985.